



Completion of Recovery Certificate No. 4187 of 2021 against Ramilaben S Patel (PAN: AUHPP8735C) in the matter of Illiquid Stock Options at BSE.

Recovery Certificate No. **RC 4187 of 2021** dated **February 26, 2021** was drawn against **Ramilaben S Patel (PAN: AUHPP8735C)** for a sum of **Rs. 2,24,09,939/- (Rupees Two Crore Twenty-Four Lakh Nine Thousand Nine Hundred Thirty-Nine only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Whole Time Member vide Order No. WTM/SM/IVD/ID8/8388/2020-21 dated 29/07/2020 in the matter of Dhyana Finstock Ltd.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

25.03.2026
Ahmedabad



Pooja Dhingraa

RECOVERY OFFICER

पूजा ढिंगरा / Pooja Dhingraa
वसूली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
अहमदाबाद / Ahmedabad